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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: N.DELHI.

CCP 51/93 in  
OA 1032/89

Date of decision: 06.7.93

Vishnu Dutt Sharma.

Petitioner.

Versus

Union of India

Respondent.

CORAM:

THE HON'BLE MR. JUSTICE V.S. MALIMATH, CHAIRMAN.  
THE HON'BLE MR. S.R. ADIGE, MEMBER(A).

For the Petitioner. Shri R.K. Kamal, Counsel.

For the Respondents. Shri J.P. Verghese, Counsel.

JUDGEMENT (ORAL)

(By Hon'ble Mr. Justice V.S. Malimath, Chairman)

From the materials placed before us we are satisfied that the judgement of the Tribunal has been duly complied with and these proceedings are dropped.

*Adige*  
(S.R. ADIGE)  
MEMBER(A)

*Malimath*  
(V.S. MALIMATH)  
CHAIRMAN

'SRD'